

**IN THE COURT OF SH. SANJAY BANSAL, SPL. JUDGE  
(PC ACT)(CBI)(COAL BLOCK CASES)-02, RADC, NEW DELHI.**

**ORDER**

In continuation of Order No. 2/RG/DHC/2021, dated 19.04.2021, and pursuant to the Order no. 5/R/RG/DHC/2021, dated 23.04.2021, of the Hon'ble High Court of Delhi, New Delhi, all the cases except urgent cases listed before this court during the period from 26.04.2021 to 15.05.2021 shall stand adjourned *en bloc* as follows:

S.No.	Original Date Listed	Date to which Matters adjourned
1.	26.04.2021	28.05.2021
2.	27.04.2021	29.05.2021
3.	28.04.2021	31.05.2021
4.	29.04.2021	31.05.2021
5.	30.04.2021	01.06.2021
6.	01.05.2021	01.06.2021
7.	03.05.2021	02.06.2021
8.	04.05.2021	02.06.2021
9.	05.05.2021	03.06.2021
10.	06.05.2021	03.06.2021
11.	07.05.2021	04.06.2021
12.	10.05.2021	04.06.2021
13.	11.05.2021	05.06.2021
14.	12.05.2021	08.06.2021
15.	13.05.2021	09.06.2021
16.	15.05.2021	10.06.2021

Copy of this order be sent to the computer branch for uploading it on the website of Delhi District Courts for information to all concerned. And copy of this order will also be placed in concerned files listed on the above dates. Concerned parties be informed regarding the adjournment and next date of hearings.

SANJAY BANSAL  
Spl. Judge (PC Act)(CBI)  
(Coal Block Cases)-02, RADC,  
New Delhi/26.04.2021